

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

R.A. No. 104 of 1998 in
O.A. No. 2466 of 1992

New Delhi this the 6th day of April/ 1999

25

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. V.K. Jain
R/o A-3/27-A, DDA Flats,
Paschim Vihar,
New Delhi.
2. C.M.P. Sinha
R/o C-4A/33C, Janak Puri,
New Delhi.
3. S.S. Khosla
R/o B-58, Pushpanjali,
Pitampura,
Delhi.
4. S.K. Bharij
R/o 85, Munirka Enclave,
SFS,
New Delhi. ..Review Applicants

Versus

Union of India through
Secretary,
Ministry of Industry,
Department of IP&P,
Udyog Bhavan,
New Delhi. ..Respondents

ORDER BY CIRCULATION

We have seen the Review Application filed by the applicants seeking a review of the order passed in OA 2466/1992. We do not find any error or omission in our order on the face of the record. The applicants have attempted to reagitate the issues raised in the OA again in a Reveiw Application, which is not permissible. If the applicants are not satisfied wit this order, the remedy does not lie in a Review Application. The RA is

accordingly rejected.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)


(K. MUTHUKUMAR)
MEMBER (A)
2b

Rakesh